NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P (IB).No. 320/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st February 2018, 10.30 A.M

Name of the Company		Arun Kumar Jain -Vs-Upadan Commodities Pvt Ltd.		
Under Section		9 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
l.	V) KASO	n sinch	OPERATION DE	Suis -
2.	Vandro	A GAR WAR	CROPITOR	Janie Bring

ORDER

Ld. Counsel for the Operational Creditor as also Ld. IRP is present.

Mr. Vasudeo Agarwal, Ld. IRP has filed Progress Report which may be taken on record. IRP has also submitted Form – 2 which also may be taken on record.

List on 07.03.2018 for further order.

(Jinan K.R.)

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Member (Judicial)

(V.P. Singh) Member (Judicial)